

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON

ADMISSION OF CHILDREN WITH AUTISM DYSLEXIA ETC. IN PRIVATE SCHOOLS AND COLLEGES .

568

SHRI MOINUL HASSAN

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether Government is making provision for children with autism, dyslexia and other problems to be granted uncomplicated admission in private schools and colleges;
- (b) if so, will there be reservation like in the case of SCs/STs and Minorities; and
- (c) if not, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a): Education is a concurrent subject and a majority of schools and colleges come under the purview of the State Governments. The Central Board of Secondary Education (CBSE) grants affiliation to various categories of schools, including private unaided schools, and such schools are governed by the provisions of the Affiliation Bye Laws of the Board which provide that every school shall promote inclusion of student with disabilities/ special needs in the normal school as per provisions of the `Persons with Disabilities Act, 1995` and in conformity with `National Policy on Education`. Further, the Scheme of Inclusive Education for the Disabled at Secondary Stage (IEDSS) has been implemented with a view that disabled children passing out of elementary school will be able to study in secondary schools in an inclusive environment. This incorporates children with autistic, dyslexia and other problems.

(b) & (c): No reservation policy is laid out.